

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Dated: 10th March, 2010

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. H.L. Bajaj, Technical Member**

**Appeal No. 101 of 2009 &
IA No. 200 of 2009**

**Sarjan Realities Ltd. & Anr. ... Appellant (s)
Versus
Maharashtra Electricity Regulatory Commission & Ors. ... Respondent (s)**

**Appeal No. 112 of 2009 &
IA Nos. 211 & 212 of 2009**

**Enercon India Ltd. ... Appellant (s)
Versus
Maharashtra Electricity Regulatory Commission & Ors. ... Respondent (s)**

Counsel for the Appellant (s) : Ms. Surabhi Sharma, Ms. Sikha Ohri,
Mr. Rana Biswas & Mr. A. Divedi

Counsel for the Respondent (s) : Mr. Abhishek Mitra for R-2

ORDER

As agreed by the learned counsel for the parties, post the matter on

08.04.2010.

**(H.L. Bajaj)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**